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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 38/1996
in
D.A. NO. 1745/1994

New Delhi this the 20th day of February, 1996.

HON'BLE SHRI JUSTICE P.K. SHYAMSUNDAR, ACT. CHAIRMAN
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

Man Chand,
R/O H. No.6, Hari Nagar,
Behind B. D. Flour Mill,
Ambala Cantt.

in
Ram Avtar & Ors. Petitioner

(By Shri Naresh Kaushik, Advocate)

-Versus-

1. Shri V. K. Aggarwal,
General Manager,
Rail Bhawan,
New Delhi.

2. Shri B. S. Aggarwal,
Chief Administrative Officer,
Kashmiri Gate,
New Delhi.

3. Shri Ashok Kumar,
Deputy Chief Engineer,
Northern Railway,
Chandigarh. Respondents

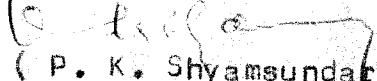
O R D E R (ORAL)

Shri Justice P. K. Shyamsundar —

Heard the learned counsel. We find no cause for
initiating contempt proceedings in the ~~present~~ ^{current} case.

The contempt petition is accordingly disposed of.


(K. Muthukumar)
Member (A).


(P. K. Shyamsundar)
Acting Chairman

/as/